

1	2	3	4	5		
7. Lodhi Hotel, New Delhi	(+)	27.87	(+)	23.16	(+)	29.23
8. Ranjit Hotel, New Delhi	(+)	7.42	(-)	8.62	(-)	0.33
9. Ashok Yatri Niwas, New Delhi	(-)	26.71	(-)	14.18	(+)	17.28
10. Hotel Ashok, Bangalore	(-)	47.64	(-)	5.49	(-)	59.84
11. Kovalam Ashok, Beach Resort, Kovalam	(-)	10.34	(+)	1.35	(+)	3.62
12. Lalitha Mahal Palace Hotel, Mysore	(-)	2.34	(-)	1.09	(+)	5.66
13. Hotel Airport Ashok, Calcutta	(-)	10.46	(+)	38.53	(+)	52.02
14. Hotel Jaipur Ashok, Jaipur	(-)	3.19	(-)	3.75	(-)	2.86
15. Hotel Varanasi Ashok, Varanasi	(-)	8.17	(+)	0.34	(-)	3.27
16. Hotel Hassan Ashok, Hassan	(-)	0.72	(-)	1.68	(+)	0.03
17. Laxmi Vilas Palace Hotel, Udaipur	(+)	6.58	(+)	11.65	(+)	6.36
18. Temple Bay Ashok Beach Resort, Mamallapuram	(-)	3.91	(-)	3.22	(-)	3.02
19. Hotel Kalinga Ashok, Bhubaneswar	(+)	4.60	(+)	3.41	(-)	11.07
20. Hotel Madurai Ashok, Madurai	(-)	8.95	(-)	6.67	(-)	6.35
21. Hotel, Jammu Ashok, Jammu	(-)	2.76	(-)	2.32	(-)	4.12
22. Hotel Aurangabad Ashok, Aurangabad	(-)	6.10	(-)	1.06	(+)	0.03
23. Hotel Khajuraho Ashok, Khajuraho	(-)	6.45	(-)	3.34	(-)	2.11
24. Hotel Pataliputra Ashok, Patna	(-)	7.71	(-)	9.48	(-)	7.98

#### Main Reasons for Losses :

- Setting up of three new hotels in Delhi, which are under gestation period entailing financial burden on account of heavy interest and depreciation.
- surplus hotel accommodation in certain cities.
- location of certain hotels for purely promotional purposes.

#### Firms on Development of Deep Sea Fishing

2891. SHRI D. P. JADEJA : Will the Minister of COMMERCE be pleased to state whether his attention has been drawn to the news-item captioned "Seventh Plan export target faces a fishy problem" appearing in the Times of India of 12th November, 1985 :

(a) if so, what were the assurances given by Commerce Secretary in Cochin to big business firms on development of deep-sea fishing;

(b) whether his Ministry is aware of over-fishing of shrimp;

(c) the concrete measures are being taken to develop shrimp farming;

(d) the measures being taken to conserve deep-sea-shrimp resources on scientific lines; and

(e) the details of demands made at the Cochin meeting by the sea-food industry with respect of deep-sea fishing industry ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) Yes, Sir. No assurance was given to the big business firm on development of deep-sea fishing.

(b) It is not possible to draw any precise conclusion that there has been over-fishing of shrimp.

(c) and (d). Steps taken by the Marine Products Export Development Authority in this regard, include (i) setting up of three Regional and two Sub-Regional Prawn Training Centres, (ii) conducting Microlevel surveys in coastal States, (iii) setting up a Model Prawn Seed Hatchery and a Farm at Vallarpadom near Cochin, (iv) Plans for setting up three Prawn Seed Hatcheries one each in the States of West Bengal, Orissa and Andhra Pradesh, and (v) Evolving Schemes for providing technical and financial assistance to set up Hatcheries, Seed Banks and Prawn Farms.

(e) At the Cochin meeting, representatives of the Sea-food industry pointed out difficulties being experienced by them in their exploitation of deep-sea fishery resources and urged for a liberal and development-oriented policy in this regard.

#### Delegation of Ship-Breaking Industries of Gujarat

2892. SHRIMATI PATEL RAMABEN RAMJIBHAI MAVANI : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that delegation of representatives of ship-breaking industry of Gujarat (Bhavnagar, Saurashtra) met him in November 1985 and discussed matter regarding withdrawal of duty imposed on ship-breaking industry and other related issues;

(b) if so, the details of talks held and the assurances given by him to the delegation;

(c) the actions being taken to carry out the assurances;

(d) whether it is also a fact that almost all the works in this industry are at stand-still for the last two months; and

(e) if so, the steps being taken to give loans and other facilities to this industry ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c). Representatives of the ship breaking industry in Gujarat have requested for relief in the Customs and Central Excise duties demanded from them. They had also met the Finance Minister in this regard. No decision has been taken by the Government in the matter.

(d) and (e). Ship-breaking units at Alang in Gujarat remained closed from 5th to 7th September, 1985 and again from 16th September. Financial assistance is provided by Ferrous Scrap Committee for purchase of necessary equipment by ship-breakers and by MSTC, by giving bill-discounting facilities.

#### Proposal for Export of Bengal Desi Variety of Cotton

2893. SHRI PRAKASH V. PATIL : Will the Minister of TEXTILES be pleased to state :

(a) whether Bengal desi variety of cotton grown in Maharashtra was not exported at all during 1984-85;

(b) whether this year the arrivals of this variety is plentiful and would be in far excess to our demand; and

(c) if so, whether Government propose to take early decision for export and also formulate a more stable cotton export policy ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) Bengal Deshi cotton is not grown in Maharashtra.